

COURT NO. 3**THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
1	WP/28984/2026 IA 1/2026 Direction Petition	SHAIK AMEEN BASHA Vs STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KURNOOL
2	WP/29073/2026 IA 1/2026 Stay Petition	DARAPU VIJIAYA SHANKAR REDDY Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR IRRI AND CAD GP FOR REVENUE	EAST GODAVARI
3	WP/29152/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	MOUNICA MEDICAL AGENCIES Vs STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR LAND ACQUISITION	GUNTUR
4	WP/29184/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	MR. MARUPUDI SURENDRANATH Vs THE STATE ELECTION COMMISSION	JYOTHI RATNA ANUMOLU	GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
5	WP/29286/2026 IA 1/2026 Direction Petition	TIRUVEDULA SUMAN REDDY Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM

COURT NO. 3**THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(ADJOURNED MOTION LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
6	WP/1219/2026 IA 1/2026 Direction Petition	YARLAGADDA MADHAVI Vs STATE OF ANDHRA PRADESH	MEKA RAHUL CHOWDARY	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) T	VISAKHAPATNAM
7	WP/19391/2026 IA 1/2026 Stay Petition	K VENKATA SAI PRASAD Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SAMAYAMANTHULA SRIKANTH GP FOR REVENUE C	WEST GODAVARI
ADMISSION (MUNICIPAL ADMN.)					
8	WP/652/2026 IA 1/2026 Suspension Petition	PENMETSA CHANDRA SEKHARA RAJU Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP P SRI RAM	VISAKHAPATNAM
9	WP/689/2026 IA 1/2026 Direction Petition	KALAVA SURESH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP MUNICIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations POTHAM VENGALA REDDY SC For M. Corporation in Rayalaseema region In	GUNTUR
10.1 along with 10					
10	WP/2718/2026 IA 1/2026 Direction Petition	T M DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	GP MUNICIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA GP FOR REVENUE	CHITTOOR
10.1	WP/36436/2025 IA 1/2025 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	MULLAPUDI JAYA PRAKASH Vs THE STATE OF AP	RAJENDRA C	Karri kalyan Durga Prasad SC FOR TUDA GP FOR LAND ACQUISITION	CHITTOOR
11.1 along with 11					
11	WP/2917/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MUGADA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SOMISETTY GANESH BABU SC For VUDA and MUDA GP FOR REVENUE SREEKANTH REDDY AMBATI	VISAKHAPATNAM
11.1	WP/1192/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition IA 1/2026 Direction Petition IA 2/2026 Leave Petition	BEVARA APPALARAJU Vs THE STATE OF ANDRA PRADESH	G RAMA GOPAL	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) Somisetty Ganesh Babu SC For VUDA and MUDA SREEKANTH REDDY AMBATI	VISAKHAPATNAM

12.1 along with 12

12	WP/3086/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	GONTHINA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	Y V SRINIVASAN	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE	VISAKHAPATNAM
12.1	WP/23845/2020 IA 1/2020 Direction Petition IA 1/2021 Amendment Petition IA 1/2026 Vacate Stay Petition	GONTHINA STYANARAYANA Vs THE STATE OF ANDHRA PRADESH	NAGARAJU NAGURU	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
13	WP/4113/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition IA 5/2026 Implead Petition	KANURU SUBBAIAH CHODHARY Vs THE STATE OF AP	NIVARTHI MRUTHYANJAYA SASTRY	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
14	WP/4811/2026 IA 1/2026 Direction Petition	B. DEVA RAJ Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR ROADS BUILDINGS GP FOR REVENUE COURT SLIP	ANANTAPUR
15	WP/4845/2026 IA 1/2026 Suspension Petition	B DEVARAJ Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR MUNICIPAL ADMN URBAN DEV P V VENKATA RAVI SANKAR and Dr. P.B Reddy COURT SLIP	ANANTAPUR
16	WP/5023/2026 IA 1/2026 Direction Petition	SHAIK ABDUL KHADAR Vs THE STATE OF ANDHRA PRADESH	SHAIK JAHANGEER BASHA	GP FOR MUNICIPAL ADMN URBAN DEV PETA GNANA TEJA R2 R3 R5 R6 UNSERVED,	PRAKASAM
17	WP/8472/2026	PYLA KUMAR RAJU Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP MUNICIPAL ADMN AND URBAN DEV AP MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) GP FOR FINANCE PLANNING SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
18	WP/8708/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	DASARI PRASAD BABU Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	VIZIANAGARAM
19	WP/9452/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	DEVAGULA HAMSA Vs THE STATE OF ANDHRA PRADESH	PASAPALA SUDHAKAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA NAVULURU KRISHNA SAI G V SHIVAJI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE MEDARA SIVA PRASAD	CHITTOOR

20	WP/9844/2026 IA 1/2026 Direction Petition	M/S. SRI. GRAMABHIYUDAYA SANGAM Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	GP MUNICIPAL ADMN AND URBAN DEV AP DURGAM VVSS HARSHA VARDHAN SREEKANTH REDDY AMBATI	VISAKHAPATNAM
21	WP/10226/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	GIRI SATYAM BABU Vs THE STATE OF ANDHRA PRADESH	M PHANI KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
22	WP/10853/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	M/S SREE BALAJI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	T D PHANI KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
23	WP/10874/2026 IA 1/2026 Direction Petition	DEVARAPALLI DHANAMMA Vs THE STATE OF AP	K.RAJGURU	GP FOR REVENUE GP FOR HOME AKULA VAMSI KRISHNA	KRISHNA
24	WP/11057/2026 IA 1/2026 Direction Petition	M/S K SRINIVASA REDDY AND CO. Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR MEDICAL HEALTH FW MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) GP FOR FINANCE PLANNING COURT SLIP	YSR KADAPA
25	WP/11253/2026 IA 1/2026 Direction Petition	CHENNAREDDY SHILPA Vs THE GOVERNMENT OF ANDHRA PRADESH	KOTESWARA RAO MUMMANENI	GP FOR MUNICIPAL ADMN URBAN DEV VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR REVENUE	SPS NELLORE
26	WP/12430/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	KADIMISETTY VENKATA NAGA RAMA KRISHNA ATCHUTA RAMAYYA Vs THE STATE OF ANDHRA PRADESH	V V RAVI PRASAD	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR HOME SPL	VISAKHAPATNAM
27	WP/12737/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	SHAIK SAJID HUSSAIN Vs THE STATE OF AP	SUBRAMANYAM G V	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA

28.1,28.2 along with 28

28	WP/12983/2026 IA 1/2026 Direction Petition	VAJJIPARTHI RAM PRASAD Vs THE STATE OF ANDHRA PRADESH	D.RAMASWAMY REDDY	GP FOR MUNICIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	KRISHNA
28.1	WP/29369/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	PANDAMANENI VENKATESWARA RAO Vs STATE OF ANDHRA PRADESH	C SUBODH	GP MUNICIPAL ADMN AND URBAN DEV AP D.RAMASWAMY REDDY SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	KRISHNA
28.2	WP/30001/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	SRI MAREEDU VISHNU NARAYANA Vs THE STATE OF ANDHRA PRADESH	D.RAMASWAMY REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR HOME	KRISHNA
29	WP/13251/2026 IA 1/2026 Suspension Petition	MUNNANGI SIRISHA Vs THE STATE OF ANDHRA	SURESH KUMAR REDDY KALAVA	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR	GUNTUR

		PRADESH		MUNICIPAL CORPORATIONS AP) TURAGA SAI SURYA S PRANATHI	
30	WP/13770/2026 IA 1/2026 Direction Petition IA 3/2026 Leave Petition	SRI. SOMAVARAPU SIVA NAGABHUSHANA RAO Vs THE STATE OF ANDHRA PRADESH	P V A PADMANABHAM	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRRI AND CAD SHANTI PRASAD SINGALURI SC For UDA CHITTOOR KADAPA KURNOOL ANP PUTTAPARTHI CHALLA AJAY KUMAR	GUNTUR
31	WP/13827/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 4/2026 Leave Petition	MULA VASUDEVA RAO Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR MUNICIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC KALAPALA DOONDI MAHARAJ RAYALA BHAGYA RAJA	KRISHNA
32	WP/14539/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	SRI.PODALI MANOHER Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP MUNICIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA GP FOR REVENUE SPL	CHITTOOR
33	WP/15274/2026 IA 1/2026 Suspension Petition IA 2/2026 Stay Petition	SHAIK KARIMULLA Vs THE STATE OF ANDHRA PRADESH	SAYYAD ANWAR BASHA	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES SPL	GUNTUR
34	WP/15893/2026 IA 1/2026 Direction Petition	SEERA SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP FOR MUNICIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	EAST GODAVARI
35	WP/16286/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PEETHALA LALITHA JYOTHI Vs THE STATE OF ANDHRA PRADESH	BALAI AH B	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME GP FOR REVENUE .	EAST GODAVARI
36	WP/16477/2026 IA 1/2026 Direction Petition	SAYYAPARAJU RAVI RAJU Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MUNICIPAL ADMN URBAN DEV R K ACARYULU SC For RJJ KKD ELR AMP UDA GP FOR REVENUE N/S	WEST GODAVARI
37	WP/16565/2026 IA 2/2026 Direction Petition	LAKSHMI NARASIMHA SAPHAIKARMACHARI LABOUR CONTRACT WELFARE SOCIETY Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
38	WP/17049/2026 IA 1/2026 Direction Petition	S.ALIYA BEGUM Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP MUNICIPAL ADMN AND URBAN DEV AP K VISWANATHAM GP FOR HOME POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REVENUE	KURNOOL
39	WP/17671/2026	KALUVOYA	ADAPA S BHIMASANKARA	VANKAYALAPATI N	SPS NELLORE

	IA 1/2026 Direction Petition	SREENIVASULU REDDY Vs THE NELLORE MUNICIPAL CORPORATION	RAO	PRAVEEN SC For GNT ONG NLR Municipal Corporations SINGAMSETTY V.M. SANKAR GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	
40	WP/17729/2026 IA 1/2026 Direction Petition	SRI VENKATESWARA VIDYA PEETH Vs THE STATE OF ANDHRA PRADESH	ASHOK KUMAR CHILLAPALLI	GP FOR MUNICIPAL ADMN URBAN DEV P SRAVAN KUMAR REDDY	VISAKHAPATNAM
41	WP/18443/2026 IA 1/2026 Direction Petition	VISAKHA HANDLOOMS AND HANDICRAFT EXHIBITION Vs THE STATE OF ANDHRA PRADESH	S A V RATNAM	GP MUNICIPAL ADMN AND URBAN DEV AP R3 UNSERVED,	VISAKHAPATNAM
42.1 along with 42					
42	WP/18489/2026 IA 1/2026 Direction Petition	VENNAPUSA SAROJAMMA Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP MUNICIPAL ADMN AND URBAN DEV AP M KARIBASIAH POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	ANANTAPUR
42.1	WP/17006/2025 IA 1/2025 Suspension Petition	M GOVARDHAN Vs STATE OF ANDHRA PRADESH	M KARIBASIAH	GP FOR MUNICIPAL ADMN URBAN DEV POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	ANANTAPUR
43	WP/18538/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	PUTCHA CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP SIVA RAMA KRISHNA KOLLURU A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE R3 R5 UNSERVED,	VISAKHAPATNAM
44	WP/18623/2026 IA 1/2026 Direction Petition	LAKKIMSETTI NAGA VENKATA MANIKYAM GUPTA Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP MUNICIPAL ADMN AND URBAN DEV AP B CHANDRA SHEKHAR SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
45	WP/18897/2026 IA 1/2026 Direction Petition	ARAB KHALEEL AHMED Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	KURNOOL
46	WP/18967/2026 IA 1/2026 Direction Petition	CHIKATAMARLA VENKATA SUBBA RAO Vs THE STATE OF AP	V R MACHAVARAM	GP MUNICIPAL ADMN AND URBAN DEV AP MADALA SAI TEJA YADAVALLI RAMESH GP FOR REVENUE B.APPA RAO SC For NLR OGL BPT PALNADU UDA	PRAKASAM
47	WP/19013/2026 IA 1/2026 Direction Petition	BHUPATHIRAJU TRIMURTHI RAJU Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES P NAGENDRA REDDY AJAY KUMAR KANAPARTHI GP FOR REVENUE	WEST GODAVARI

48	WP/19155/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	VAYYALA DAYANANDA REDDY Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP MUNICIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region Karri kalyan Durga Prasad SC FOR TUDA MUNI REDDY PERURU	CHITTOOR
49	WP/19236/2026 IA 1/2026 Direction Petition IA 4/2026 Amendment Petition	ANALA KOUSALENDRA Vs THE STATE OF ANDHRA PRADESH	BHARGAV THIMMARAJU	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES CHENNAKESAVULU KOTTE	PRAKASAM
50	WP/19957/2026 IA 1/2026 Direction Petition	UDATHA SURESH Vs THE STATE OF ANDHRA PRADESH	UNNAM AKHIL CHOWDARY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR ROADS BUILDINGS GP FOR REVENUE	SPS NELLORE
51	WP/20295/2026 IA 1/2026 Suspension Petition	SRI. Y. NAGESWARA RAO Vs STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP MUNICIPAL ADMN AND URBAN DEV AP	KURNOOL
52.1,52.2,52.3,52.4,52.5 along with 52					
52	WP/21025/2026 IA 1/2026 Stay Petition	YADAVALLI VENKATA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR REVENUE SPL	SPS NELLORE
52.1	WP/15441/2026 IA 1/2026 Stay Petition	KONA VENKATAMMA Vs THE STATE OF AP	N.RUPESWAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
52.2	WP/16750/2026 IA 1/2026 Stay Petition	JAVVAJI CHANDRA SEKHAR Vs THE STATE OF AP	N.RUPESWAR REDDY	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE	SPS NELLORE
52.3	WP/16804/2026 IA 1/2026 Stay Petition	AYETHA VENKATA SUDHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
52.4	WP/16983/2026 IA 1/2026 Stay Petition	GADHAMSETTY CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
52.5	WP/17756/2026 IA 1/2026 Direction Petition	SYED MOHAMMED HANEEF Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
53	WP/21074/2026 IA 1/2026 Direction Petition	PEDDADA BHARATHI Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
54.1,54.2,54.3,54.4,54.5,54.6,54.7,54.8 along with 54					
54	WP/21369/2026 IA 1/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	SHAIK NAZAR VALI Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP ISMAIL SHAIK	GUNTUR
54.1	WP/24039/2025 IA 1/2025 Direction Petition IA 2/2025	SRI LAKSHMI NARASIMHA VEGETABLE WHOLESALE MARKET VARTHAKULA SANKSHEMA SANGHAM	SRINIVASA RAO NARRA	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL	GUNTUR

	Implead Petition IA 3/2025 Extension Petition IA 6/2025 Extension Petition	Vs THE STATE OF AP		CORPORATIONS AP) VINOD KUMAR PEMMASANI	
54.2	WP/2732/2026 IA 1/2026 Direction Petition	SHAIK HANEEF Vs THE STATE OF AP	VINOD KUMAR PEMMASANI	GP MUNICIPAL ADMN AND URBAN DEV AP NARASIMHA RAO GUDISEVA	GUNTUR
54.3	WP/15233/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	PUTTA DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE	GUNTUR
54.4	WP/21432/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 4/2026 Vacate Stay Petition	SHAIK HANEEF Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP MUNICIPAL ADMN AND URBAN DEV AP ISMAIL SHAIK	GUNTUR
54.5	WP/21590/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 4/2026 Vacate Stay Petition	SOMA SESHU BABU Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP MUNICIPAL ADMN AND URBAN DEV AP ISMAIL SHAIK GP FOR REVENUE	KURNOOL
54.6	WP/21974/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition IA 4/2026 Vacate Stay Petition	B ADITHYA Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR MUNICIPAL ADMN URBAN DEV ISMAIL SHAIK	GUNTUR
54.7	WP/21989/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition IA 4/2026 Vacate Stay Petition	SHAIK NAZAR VALI Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations ISMAIL SHAIK	GUNTUR
54.8	WP/29070/2026 IA 1/2026 Direction Petition	SRI LAKSHMI NARASIMHA VEGETABLE WHOLESALE MARKET VARTHAKULA SANKSHMA SANGHAM Vs THE STATE OF ANDHRA PRADESH	ISMAIL SHAIK	GP FOR MUNICIPAL ADMN URBAN DEV	GUNTUR
55	WP/22323/2026 IA 1/2026 Stay Petition	KILARI JANARDHAN NAIDU Vs THE STATE OF ANDHRA PRADESH	SUDHESHNA YAKKALA	GP MUNICIPAL ADMN AND URBAN DEV AP N/S	SPS NELLORE
56	WP/22478/2026 IA 1/2026 Direction Petition	VITHANALA MAHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP M/S INDUS LAW FIRM R3 UNSERVED,	EAST GODAVARI
57	WP/23933/2026 IA 1/2026 Direction Petition	CH NAGA RAMU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO KURAPATI	GP MUNICIPAL ADMN AND URBAN DEV AP MALLAVOLU NIKITHA N/S	KRISHNA
58	WP/24133/2026 IA 1/2026 Direction Petition	SHAIK HUSSAIN VALI Vs THE STATE OF ANDHRA	KARUMANCHI DHEERAJ REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	KURNOOL

PRADESH

59	WP/25573/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition	VAJJA RAVANAMMA Vs THE STATE OF ANDHRA PRADESH	KARRE SATYANANDAM	GP MUNICIPAL ADMN AND URBAN DEV AP MANOJ KUMAR BETHAPUDI	SRIKAKULAM
60	WP/25809/2026 IA 1/2026 Direction Petition	NELLORE NAGARA MAHILA MASTHYA PARISRAMIK SAHAKARA SANGHAM Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP MUNICIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	SPS NELLORE
61	WP/25930/2026 IA 1/2026 Direction Petition	Y NAGESH Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP MUNICIPAL ADMN AND URBAN DEV AP	CHITTOOR
62	WP/26376/2026 IA 1/2026 Direction Petition	GARIMALLA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	V.N.V.SURYA DATTU	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KURNOOL
63	WP/26397/2026 IA 1/2026 Direction Petition	GARIMALLA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	V.N.V.SURYA DATTU	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KRISHNA
64	WP/26500/2026 IA 1/2026 Direction Petition	Y SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	VISAKHAPATNAM
65	WP/26504/2026 IA 1/2026 Direction Petition	Y SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	VISAKHAPATNAM
66	WP/26510/2026 IA 1/2026 Direction Petition	GARIMALLA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	V.N.V.SURYA DATTU	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
67	WP/26546/2026 IA 1/2026 Direction Petition	VEMIREDDY VIJAYAKUMAR Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING GP FOR REVENUE	SPS NELLORE
68	WP/26568/2026 IA 1/2026 Direction Petition	SESHADRI BHASKAR RAO Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	GUNTUR
69	WP/26903/2026 IA 1/2026 Direction Petition	SIREESHA VINNAKOTA Vs THE STATE OF ANDHRA PRADESH	MOHANNAIR RAJEEV KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
70	WP/27362/2026 IA 1/2026 Direction Petition	SYED SAYEED AHMED Vs THE STATE OF ANDHRA PRADESH	JOSYULA BHASKARA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
71	WP/27538/2026 IA 1/2026 Stay Petition	VISAKHA OUTDOOR ADVERTISERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	V V ANIL KUMAR	GP FOR MUNICIPAL ADMN URBAN DEV N/S	VIZIANAGARAM

72	WP/27617/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	AKULA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
73	WP/27640/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	DWARAMPUDI BHAMI REDDY Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNICIPAL ADMN AND URBAN DEV AP	WEST GODAVARI
74	WP/27643/2026 IA 1/2026 Direction Petition	KALYANAM PRASAD BABU Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	SRIKAKULAM
75	WP/27656/2026 IA 1/2026 Suspension Petition	TADIKONDA RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	SRINIVASA KANNAMA REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP	KRISHNA
76	WP/27937/2026 IA 1/2026 Direction Petition	DONKANA TAYARAMMA Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP MUNICIPAL ADMN AND URBAN DEV AP	SRIKAKULAM
77	WP/28174/2026 IA 1/2026 Direction Petition	SAMMINGA KONDAL RAO Vs THE STATE OF ANDHRA PRADESH	JESHTADI SUNIL KUMAR		VISAKHAPATNAM
78	WP/29050/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S. SRI SRINIVASA SAI ESTATES Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP MUNICIPAL ADMN AND URBAN DEV AP T	VISAKHAPATNAM

INTERLOCUTORY(MUNICIPAL ADMN.)

79	WP/13151/2026 IA 1/2026 Suspension Petition	SRI EMBAMANNAR SWAMY VARI DEVASTHANAM Vs THE STATE OF ANDHRA PRADESH	CHINTAPALLI SRINIVAS	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE	VISAKHAPATNAM
----	---	---	----------------------	--	---------------

INTERLOCUTORY(REVIEW PETITIONS))

80	IA/2/2026 Review Petition WP/466/2026	THE NATIONAL COUNCIL FOR TEACHER EDUCATION Vs K S N R COLLEGE OF EDUCATION (B.ED)	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	SRI VIJAY MATHUKUMILLI SRI VIJAY MATHUKUMILLI GP FOR HIGHER EDUCATION AT 4:00 PM	WEST GODAVARI
81	IA/2/2026 Review Petition WP/12676/2026	THE NATIONAL COUNCIL FOR TEACHER EDUCATION Vs RANA B.ED COLLEGE	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	M KARIBASIAH O UDAYA KUMAR SC For S K UNIVERSITY GP FOR HIGHER EDUCATION AT 4:00 PM	ANANTAPUR
82	IA/3/2026 Review Petition WP/16104/2026	THE NATIONAL COUNCIL FOR TEACHER EDUCATION Vs M/S B.R.M B. ED COLLEGE	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	CHAITANYA PALISETTY AT 4:00 PM	CHITTOOR
83	IA/3/2026 Review Petition WP/16374/2026	THE NATIONAL COUNCIL FOR TEACHER EDUCATION Vs SIR C.V. RAMAN COLLEGE OF EDUCATION	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	SRI VIJAY MATHUKUMILLI GP FOR HIGHER EDUCATION AT 4:00 PM	ANANTAPUR

84	IA/3/2026 Review Petition WP/16376/2026	THE NATIONAL COUNCIL FOR TEACHER EDUCATION Vs HUSSAINY COLLEGE OF EDUCATION	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	SRI VIJAY MATHUKUMILLI GP FOR HIGHER EDUCATION AT 4:00 PM	SPS NELLORE
----	---	--	---	--	-------------

COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Thursday The 8th day of October 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>					
85.1 along with 85					
85	WP/4221/2011 IA 1/2022 Fix an Early Date	SUNNY ISLES HOUSING SOCIETY Vs THE VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY AMP 2 OTHERS	N ASHWANI KUMAR	SREEKANTH REDDY AMBATI P KAMLAKAR ALLADI RADHAKRISHNA RAGHAVAN K THALAPAKA V PREETI REDDY COURT SLIP	VISAKHAPATNAM
85.1	WP/12343/2020 IA 1/2020 Suspension Petition IA 2/2020 Direction Petition IA 3/2020 Vacate Stay Petition IA 1/2025 Leave Petition IA 2/2025 Leave Petition	SUNNY ISLES HOUSING SOCIETY Vs THE VISAKHAPATNAM METROPOLITAN REGION DEVELOPMENT AUTHORITY	N ASHWANI KUMAR	SREEKANTH REDDY AMBATI SOMISETTY GANESH BABU SC For VUDA and MUDA VENKATESWARLU GADIPUDI GP FOR ASSIGNMENT (AP)	VISAKHAPATNAM
86.1 along with 86					
86	WP/31431/2015 IA 1/2015(WPMP 40633/2015) Direction Petition IA 2/2015(WPMP 40634/2015) Stay Petition IA 1/2017(WVMP 1342/2017) Vacate Stay Petition IA 1/2018 Amendment Petition IA 1/2024 L R Petition IA 2/2024 L R Petition	MOLLI SHANTHAMMA VISAKHAPATNAM & 13 OTHERS Vs SECY MUN ADMN HYD & 5 OTHERS	K.V. SATYA RAMACHANDRA RAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) E SAMBASIVA PRATAP A K KISHORE REDDY S LAKSHMINARAYANA REDDY(SC FOR GVMC) J DILEEP KUMAR	VISAKHAPATNAM
86.1	CC/440/2016 (WP/31431/2015) IA 1/2024 L R Petition IA 2/2024 L R Petition IA 3/2024 Condone Delay Petition	MOLLI SHANTHAMMA VISAKHAPATNAM & 12 OTHERS Vs PRAVEEN KUMAR VISAKHAPATNAM	K.V. SATYA RAMACHANDRA RAO	S LAKSHMINARAYANA REDDY	VISAKHAPATNAM
87	WP/46822/2018 IA 1/2018 Stay Petition IA 2/2018 Direction Petition IA 1/2021 Direction Petition IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Leave Petition	SMT. K.HEMALATHA Vs THE STATE OF ANDHRA PRADESH	KUMARESAN JODISHWAR	GP MUNCIPAL ADMN AND URBAN DEV(AP) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES S SRINIVASAN RAJAN	EAST GODAVARI
<u>FOR ADMISSION</u>					
88	CC/120/2026 (WP/3628/2021)	P.RAVI KUMAR Vs S. SURESH KUMAR IAS.	Y SURYA PRASAD	KIRTHI TEJA KONDAVEETI K BHEEMA RAO RR1 AND 2 NOTICE SERVED R3 APP BY K BHEEMA RAO COURT SLIP ALONG WITH WP 3628/2021	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS)

89	IA/1/2026 Review Petition WP/3628/2021	THE SPECIAL SECRETARY TO GOVERNMENT Vs P.RAVI KUMAR	ADDL ADVOCATE GENERAL	Y SURYA PRASAD Y SURYA PRASAD K BHEEMA RAO COURT SLIP	VISAKHAPATNAM
----	--	---	--------------------------	--	---------------

INTERLOCUTORY(MUNICIPAL ADMN.)

90	IA/2/2026 Suspension Petition WP/3628/2021	THE SPECIAL SECRETARY TO GOVERNMENT Vs P.RAVI KUMAR	ADDL ADVOCATE GENERAL	Y SURYA PRASAD Y SURYA PRASAD K BHEEMA RAO COURT SLIP	VISAKHAPATNAM
----	--	---	--------------------------	--	---------------

FOR ADMISSION

91	CC/1519/2026 (WP/16560/2014) IA 1/2026 Implead Petition	A. BADRINATH Vs MAHESH KUMAR MEENA IAS	G VENKATESWARLU	RAMAKRISHNA PATIVADA P L NARASIMHA RAO R 2 NOTICE SERVED 1/10	SPS NELLORE
92	CC/1821/2026 (WP/26205/2022)	VEMPALLI MAHABOOB BASHA @ VM BASHA Vs KUMAR VISHWAJEET	B.ABHAY SIDDHANTH MOOTHA	G RAJU RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE YSR KURNOOL AND SPEED POST ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE YSR KADAPA AND SPEED POST ARE NOT YET RETURNED.	YSR KADAPA

ADMISSION (MUNICIPAL ADMN.)

93	WP/4035/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition	ADDALA PEDDIRAJU Vs THE STATE OF ANDHRA PRADESH	ARAVALA RAMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV (AP) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR MUNICIPAL ADMN URBAN DEV KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	WEST GODAVARI
94	WP/9546/2021	PATHAN ABDUL Vs THE STATE	VENKATESWARLU KOLLA	GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	SRIKAKULAM
95	WP/9970/2021 IA 1/2021 Suspension Petition	BORA GOVIND RAO Vs STATE OF ANDHRA PRADESH	KRISHNA RAO MODHALAVALASA	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES R3 UNSERVED	SRIKAKULAM
96	WP/23762/2021 IA 1/2021 Direction Petition	KOMMU RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	PRAKASAM
97	WP/36408/2022 IA 1/2022 Direction Petition	CHEBROLU SATHYAVATHI Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR MUNICIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR FINANCE PLANNING	PRAKASAM

98	WP/32886/2023 IA 1/2023 Suspension Petition	VADAMALA LOKESHWAR REDDY Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP MUNICIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA	CHITTOOR
99	WP/6822/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	BAYAPALLI KUSUMA KUMARI Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	K SARVA BHOUMA RAO	K.MADHAVA REDDY (SC FOR GVMC) SOMISETTY GANESH BABU SC For VUDA and MUDA KUMARI G K V D GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
100	WP/17038/2024 IA 1/2024 Direction Petition IA 1/2025 Direction Petition IA 3/2025 Leave Petition	KALANGI HYMAVATHI Vs THE STATE OF AP	MANUBROLU SRINIVASA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) ANCHA PANDURANGA RAO	GUNTUR
101	WP/20414/2024 IA 1/2024 Direction Petition	DHANOOSH ECONOMICALLY Vs THE GUNTUR MUNICIPAL CORPORATION	SURYA TEJA ANUMOLU	VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
102	WP/7724/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition IA 3/2025 Leave Petition	KAREDLA VENKATA MALLIKARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	T V P SAI VIHARI	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES R SIVA SAI SWARUP GP FOR REVENUE COURT SLIP	VISAKHAPATNAM
103.1,103.2 along with 103					
103	WP/15002/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	ANNAPAREDDY MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR.A	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SARIPUDI RAJA MOULI	GUNTUR
103.1	WP/16327/2025 IA 1/2025 Stay Petition	MUNNANGI KOTI REDDY Vs THE STATE OF ANDHRA PRADESH	SARIPUDI RAJA MOULI	GP FOR MUNICIPAL ADMN URBAN DEV KISHORE KUMAR.A A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
103.2	WP/16345/2025 IA 1/2025 Stay Petition	MUNNANGI VENKATA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	SARIPUDI RAJA MOULI	GP MUNICIPAL ADMN AND URBAN DEV AP KISHORE KUMAR.A A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
104	WP/23069/2025 IA 1/2025 Direction Petition	C ELLAPPA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR MUNICIPAL ADMN URBAN DEV POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In COURT SLIP	CHITTOOR
105	WP/27552/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	PALURU GOPALA KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP MUNICIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region ALLADI RADHAKRISHNA A RADHAKRISHNA	YSR KADAPA

106	WP/31135/2025 IA 1/2025 Direction Petition	KALVAKOLANU ANJI GANESH Vs THE STATE OF AP	VADREVV S K KRISHNA KANTH	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	EAST GODAVARI
107	WP/33324/2025 IA 1/2025 Direction Petition IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	KORIVI SRI KRISHNA Vs THE STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	GP MUNICIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region MD ABDUL MATEEN QURESHI SHAIK KHAJA BASHA GP FOR REVENUE	CHITTOOR

INTERLOCUTORY(MUNICIPAL ADMN.)

108	IA/2/2026 Receive Docs Petition WP/7823/2018	JUPUDY VENKATA RAMANA MURTHY Vs THE STATE OF AP	P S P SURESH KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR MUNICIPAL ADMN URBAN DEV K.V.S.S.PRABHAKARA RAO	EAST GODAVARI
109	IA/1/2026-Restoration Petition WP/7823/2018	JUPUDY VENKATA RAMANA MURTHY Vs THE STATE OF AP	P S P SURESH KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR MUNICIPAL ADMN URBAN DEV K.V.S.S.PRABHAKARA RAO	EAST GODAVARI

NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.